### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1311 ANSWERED ON 9<sup>TH</sup> FEBRUARY 2017

#### DATA ON ROAD CRASHES

#### 1311. SHRI RAHUL SHEWALE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has taken note of the inconsistency in data on road crashes in 2015 released by two different central agencies, if so, the details thereof and the reaction of the Government thereto along with the reasons therefor;
- (b) whether the Government is aware of the fact that the aforementioned data is unreliable and not good for any research or remedy;
- (c) if so, the details thereof along with the remedial steps taken by the Government in this regard;
- (d) whether the Government has involved/proposed to involve experts from Indian Institutes of Technology (IITs) and World Health Organization (WHO) for improving the quality of the said data; and
- (e) if so, the details thereof?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) & (b) The Ministry of Road Transport and Highways collects road accident data on a calendar year basis from Police Departments of States/Union Territories in formats devised by the United Nations Economic and Social Commission for Asia and the Pacific (UNESCAP) for the Asia Pacific Road Accident Data (APRAD) project and publishes the data in the Ministry's annual publication 'Road Accidents in India'.
- (c) to (e) To improve the quality of road accident data, a committee involving experts from IIT Delhi, IIT Kharagpur and WHO has been constituted by the Ministry. The committee will recommend necessary revisions in the existing accident data reporting and recording formats by the Police Departments of States/UTs.

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